

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 3001 of 2020

Rajesh Kumar Vaish Petitioner

Versus

The Jharkhand High Court (Administrative side)
through Registrar General and others Respondents

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD

For the Petitioner : Mr. Ajit Kumar, Sr. Advocate
For the State : Mr. Ravi Prakash Mishra, A.C. to A.A.G.-II

Oral Order
4/ Dated 10.09.2021

As prayed on behalf of the petitioner on the ground of non-availability of Mr. Ajit Kumar, learned senior counsel, who has to appear in this matter, let the same be listed on 27.09.2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)